

entire House and the people of India. I would like to assure the Hon. Members that, as usual in such circumstances, the Government of India will do everything to help the State Governments, to meet the situation and there is no question of any other consideration coming in between.

[*Translation*]

\*SHRI C. K. KUPPUSWAMY (Coimbatore): Mr. Speaker Sir, Recently Union Minister Shri Chidambaram had been to Rajbhavan Madras at the behest of the Governor of Tamil Nadu. The Governor of Tamil Nadu had invited dignitaries for tea on 15th August, 1991. At the tea party about 15 MLAs who belong to AIADMK gheroad Union Minister, Shri P. Chidambaram.

Next day when he was proceeding to his constituency from Madras, he was alighting enroute at Tiruchirapalli Air-port. (*Interruptions*) Certain AIADMK MLAs and partymen came to the Airport and attacked the Minister and two Members of Parliament who were accompanying him.

Tiruchirapalli being the district headquarters all the district administrative officials like the District Collector, Superintendent of Police and a DIG are there. Even when there are so many officials stationed in Tiruchirapalli adequate protection was not given to a Union Minister. I want to draw the attention of the entire world through this august House to a serious lapse of not giving security to a union Minister in his

home state. Even Members of Parliament are not getting necessary protection.

Law and order situation in Tamil Nadu has deteriorated. Hence I would demand the dismissal of the Tamil Nadu Government. I am to request you to consider dismissing the Tamil Nadu Government for there is only a *Goonda* rule in Tamil Nadu. My beloved brother and former Prime Minister, Shri Rajiv Gandhi was assassinated, brutally murdered in Tamil Nadu during Governor's rule. A promising leader and a former Prime Minister himself could not be protected and I charge this as an inability and inefficiency on the part of the machinery to restore law and order. It is condemnable that a national leader has been done away with\*\*. I would request this august House to consider why this action is necessary. Thorough probe into this incident is necessary. Whatever that had taken place at Tiruchirapalli should be inquired into and all the details should be placed before the House. In future, whenever a member of the Union Council of Ministers visits Tamil Nadu adequate care should be taken. Else whatever that had happened to Shri Chidambaram today may happen to Shri Arjun Singh tomorrow or to any other Minister in future. Whatever had happened to Shri Chidambaram is by Thugs and Goondas, those who would even dare remove their *dhotis* are there. An MLA who belongs to Pattali Makkal Katchi was beaten up in the Assembly itself. It is no ordinary matter to be ignored. I would

\*Translation of the speech originally delivered in Tamil.

\*\*Expunged as ordered by the Chair.

like to keep this House informed of their tendency. We want people of Tamil Nadu should be given due protection. It is our responsibility. Hence I request you to attend to the duty of ensuring protection to Union Ministers and Members of Parliament. All the Members of this House, leaders and Members of the Opposition like Shri Advani Ji and Shri Vajpai Ji should take note of this. All the Members of Parliament should be given security. What had taken place in Tamil Nadu is unprecedented. Hence I humbly request you all, that adequate protection should be given to all the members. I conclude having made this statement and thank Hon'ble Speaker for allowing me to raise this.

MR. SPEAKER : If there are any references to the President of India, they will not form part of the record

(Interruptions)

SHRI R. RAMASWAMY (Periyakulam) : Sir, Mr. Chidambaram and Mr. Arunachalam have cheated the Tamil people after obtaining vote. So, the entire Tamil people are against those two Ministers. (Interruptions)

SHRI M. R. KADAMBUR JANARTHANAN (Tirunelveli) : Sir, our Party should be given an opportunity.

MR. SPEAKER : I will give you. Please take your seat. I will give you the opportunity to speak.

(Interruptions)

SHRI N. SUNDARARAJ (Pudukkottai) : Sir, on 16th of August, the Minister of State, Shri Chidambaram

planned to visit his constituency. I myself, Member of Parliament from Pudukkottai, and Shri Adaikalaraj, Member of Parliament from Tiruchirapalli, had gone there to receive Shri Chidambaram. While going to the Airport we came to know that AIADMK people had gathered there under the leadership of four AIDMK M.L.As. ... (Interruptions)

MR. SPEAKER : You don't disturb him like that.

(Interruptions)

SHRI N. SUNDARARAJ : Four AIADMK M.L.As I can name them. They are \*\* (Interruptions).

MR. SPEAKER : The names will not go on record.

(Interruptions)

MR. SPEAKER : Please don't disturb. I am going to allow you to speak.

(Interruptions)

SHRI N. SUNDARARAJ : Around 200 to 300 persons had gathered there to show black flags against Shri Chidambaram. But, unfortunately, Sir, when Shri Adaikalaraj came down to the airport, when he was coming to the airport itself, there was stone-throwing and we immediately contacted the local Superintendent of Police asking him to give security to the Minister when he was going away from the airport to his constituency. Unfortunately, the Superintendent was not able to give any protection and when we contacted the Collector, he said, 'We will give adequate security and we were not able to contact the DIG (Police), Sir, (Interruptions).

[*Translation*]

SHRI RAJNATH SONKAR SHASTRI (Saidpur) : Why are you wasting time of the House? Why don't you suspend the Government? You are merely whiling away your time in the House. (*Interruptions*)

SHRI RAM PRASAD SINGH (Vikramganj) : Why don't you suspend the ruling Government of that place? (*Interruptions*)

[*English*]

SHRI N. SUNDARARAJ : While going out. Shri Chidambaram's car was attacked. I was in that car, I was attacked in my chest and Shri Chidambaram was hit in the legs and the windscreen of the car was totally damaged not only by the iron rods, but by stones and even eggs filled with acid were thrown against him to disfigure his face, to kill him, to eliminate him physically. This has been there. And after that he travelled two kilometres and he stopped the car in Gundur and we contacted the Superintendent of Police and asked the Collector and the DIG to come over to give security to Shri Chidambaram and the DIG and Collector said, 'We can give the security, but the situation is tense'. But Shri Chidambaram asked, 'If you can give security, give me the security. But if you cannot give security, you give it to me in writing that you will not be able to give the security'. That was the situation. He was brutally beaten. Not only that. Nearly 30 cars have been totally damaged. First eight cars were damaged and then the Minister's car was damaged and a total of 30 cars of the convoy of Shri Chidambaram had been damaged. I would like to know

from the Government what is the security given to a Minister of State belonging to a particular State while travelling to his constituency. Is he not allowed to go to his constituency? Does he not belong to Tamil Nadu or does he belong only to Delhi? We want to know this from this Government. I was told that Shri Chidambaram is in the 'Z' category whereby he will be eliminated by some other agency, some other terrorist group in the country. But the AIADMK Party, which is running the Government in Tamil Nadu, has itself called for black flag demonstration. It has itself indulged in such kind of activities to eliminate Ministers. Even when Shri Arunachalam visited his own constituency, the Collector there boycotted the function; the Vice-Chancellor boycotted the function.

MR. SPEAKER : Please don't go into the details.

SHRI N. SUNDARARAJ : This is what is happening in Tamil Nadu. We want to know what the Government is going to do in this regard. We want to know whether they are going to give security to the Central Ministers in Tamil Nadu, to me, to my colleagues etc. or not. (*Interruptions*)

SHRI N. SUNDARARAJ : Are they going to provide security or not? Are they going to allow whatever happens in Tamil Nadu? Will they allow killing? Shri Rajiv Gandhi was killed there. This is going to happen there. We want to know from the Government, about this. We want to know from the Home Minister, from the Prime Minister about this incident. What is the crime that Shri

Chidambaram has committed? What is the crime Shri Arunachalam has committed? The only thing is that they stood by the Government, by their party. This is the reason why they are trying to eliminate the two Ministers.

**SHRI MUKUL BALKRISHNA WASNIK (Buldana)** : This is not an issue limited to Shri Chidambaram.

**MR. SPEAKER** : Shri Wasnik, I am not allowing you. Please don't interrupt.

(Interruptions)\*

**MR. SPEAKER** : I cannot allow all the 542 Members to speak at a time. Please sit down. Now, I call Shri P.G. Narayanan to speak.

**SHRI P.G. NARAYANAN (Gobichettipalayam)** : Mr. Speaker, Sir, the situation which took place in Tamil Nadu has no connection with the AIADMK Party . . . (Interruptions) We do not wish that kind of violence to take place in Tamil Nadu. But the people of Tamil Nadu felt that the stand taken by the two Union Ministers on the Cauvery issue was against the interests of Tamil Nadu. (Interruptions).

**SHRI K. RAMAMURTHEE TINDIVANAM (Tindivanam)** : Will they differ from the Cabinet decision? How can you differentiate them from the Cabinet?

**MR. SPEAKER** : Please, don't carry on the cross-talk. Let him complete.

**SHRI P.G. NARAYANAN** : The Cauvery water issue is a sensitive issue.

The two Ministers, Shri P. Chidambaram and Shri M. Arunachalam, have taken a different stand. The people of Tamil Nadu felt that the stand taken by the two Ministers is against the interests of the State of Tamil Nadu. On the particular day, at Trichy Airport some DMK men, DK men, PMK men and some anti-social elements assembled there. But our Government provided all security. The Government officials even advised the two Ministers not to proceed. But in spite of that, they proceeded and at a particular stage one person in the car, in the convoy of the Minister threw a chappal at the crowd. This infuriated the crowd and then the people started chasing them. Police have taken action against the anti-social elements. (Interruptions).

**SHRI K. P. UNNIKRISHNAN (Badagara)** : This is a matter of breach of privilege. (Interruptions).

**MR. SPEAKER** : Let him complete. If all the 542 Members want to speak at a time, I cannot help.

**SHRI NIRMAL KANTI CHATTERJEE (Dum Dum)** : On such an important issue, even that should be allowed.

**MR. SPEAKER** : I have taken cognizance of that.

**SHRI P.G. NARAYANAN** : Our Chief Minister has given assurance that hereinafter there would not be any demonstration. So, the matter ends. Further, yesterday, in front of the Tamil Nadu House, some 400 congressmen assembled and shouted

\*Not recorded.

slogans against our Chief Minister. They were abusing our Chief Minister. They used filthy language against our Chief Minister. Is it justified, Sir? (*Interruptions*). About the yesterday's incident, I want the Minister to reply to it because it has been said that congress had a hand in the incident. (*Interruptions*).

SHRI C. CHINNASAMY SRINIVASAN (Dindigul) : Last week, when the Defence Minister visited Madras, he was provided with adequate security arrangements by the State Government. (*Interruptions*).

MR. SPEAKER : I am not allowing you. I am not allowing more than two Members from one party.

(*Interruptions*)

SHRI M.R. KADAHBUR JANARTHANAN (Tirunelveli) : Please allow two Members from our Party also, because you allowed two members from Congress-I. (*Interruptions*)

MR. SPEAKER : I allowed because he is an injured person.

(*Interruptions*)

SHRI M.R. KADUMBUR JANARTHANAN : They have charged our Government. We have to reply to it.

MR. SPEAKER : I have called Shri Unnikrishnan's name. Please sit down.

(*Interruptions*)\*

MR. SPEAKER : That is not going on record. Please first take your seats. The House cannot run like this. You

cannot hold the House to ransom. Please sit down first.

(*Interruptions*)

MR. SPEAKER : I have allowed two Members. Please sit down Please understand that I cannot allow all the people. Whosoever speaks without my permission, that will not go on record.

(*Interruptions*)\*

SHRI K.P. UNNIKRIISHNAN : Sir, I had sent you a notice about the breach of Privilege under Rule 222 and Rule 223. (*Interruptions*).

MR. SPEAKER : Are you on this point or on something else?

SHRI K.P. UNNIKRIISHNAN : Sir, I am on this very point only. I had sent a notice about the breach of Privilege. Sir, I am not concerned with the political aspects of the problem or the love-hate relationship that exists between the Congress-I and AIADMK in the state of Tamil Nadu. But there is a very grave issue and that is about the Constitutional rights of the Members as well as how we go about it, when it turns into molestation and assault on the Members, when they were going to their concerned constituencies.

Therefore, Sir, it is not a very simple matter. I am also not concerned with the security of the Minister. That is a matter to be settled between the Union Government and the State Government. The House comes in, because the Members' rights have

been violated. These are the sacred rights guaranteed under Article 105 of the Constitution and Sir, you in your wisdom, have to protect it and zealously safeguard it.

Sir, that apart, it had been held by a number of your predecessors as well as by the House itself that any kind of molestation or intimidation of any Member for whatever views expressed by him in his parliamentary duty on any matter of relevance, will constitute a grave contempt of the House. Sir, I am only confining myself to this narrow aspect of this problem. I would leave it to them, to fight it out, as I said I am not concerned with the love-hate relationship that exists between these two parties in Tamil Nadu.

But Sir, this is of grave importance to this House as it involves the rights of Members—the Constitutional rights and also the right of dissent. After all, you know, there can be no excuse. We may differ in this House; we differ outside—but if you allow this tendency to continue, we shall subject ourselves to an incipient kind of fascism which would subvert the very Constitution itself. Therefore, Sir, my request to you would be to ask the Union Government and the State Government for all the details. We do not know anything. They are naming some people. (*Interruptions*).

MR. SPEAKER : I will take appropriate action. What I should do, that you leave it to me.

SHRI K. P. UNNIKRISHNAN: It is a question of breach of Privilege and contempt of the House.

SHRI CHINNASAMY SRINIVASAN (Dindigul) : On the same matter I want to explain one thing that last week the Defence Minister visited Tamilnadu and he got a warm welcome and very good protection. These Central ministers have got some problem regarding the Cauvery water issue. That is why people are agitated against them and they held black-flag demonstrations. The Tamilnadu Chief Minister has told that AIADMK people are not involved in this matter and only some aggrieved farmers are responsible for this. Sir, you kindly take appropriate steps regarding the Cauvery water dispute and tell these ministers to support the Tamilnadu Chief Minister's stand.

[*Translation*]

SHRI RAM VILAS PASWAN (Rosera) : Mr. Speaker, Sir, today morning we had a discussion with the D.M.K. Headquarters in Tamil Nadu. I think the attempt made by our friends to hold D.M.K. responsible for their own misdeeds is unfair. I condemn the manner in which this incident took place and I wish to say that Tamil Nadu is a very sensitive state and I think that as far as the country's security is concerned the spread of such an anarchy is a disgraceful act. It is not confined to this, none of the newspapers offices are safe. The session of the Parliament ended on the 14th. A weekly magazine called "Tarasu" is published there. Since, the magazine had criticised the acts of the Chief Minister, the its office was attacked two days back and two of its employees were killed. . . (*Interruptions*).

MR. SPEAKER : Now you are going to some other issue.

**SHRI RAM VILAS PASWAN :** The Textile Minister was directly involved in it. (*Interruptions*). Not only this the office of another newspaper called "Kumudam" was attacked. Shri Unnikrishnan has raised the question of freedom of the Press and its rights and you, yourself are also very much concerned about it. Through you I only wish to state that the Government should take a firm step in this regard and the Government should not only give assurances but should also act on such assurances.

[English]

**SHRI SAIFUDDIN CHOU-DHURY (Katwa):** In the morning the leader of the House has, in an attempt to pacify the agitated Members, said that the Prime Minister would talk to the agitated Members. It is not the question of the Prime Minister talking to some Members. It is a question of the whole House. The tendency that has started with the incident that took place in Delhi has spread over to the South . . . (*Interruptions*) . . . It is a very serious matter. Not only it has spread to the South, but what happened in Delhi is being emulated in Pakistan also! Mrs. Benazir Bhutto's car has been attacked. It is a tendency of not to tolerate the voice of dissent. . . (*Interruptions*) . . . I have not taken any name of any party or Member. The point is that, the way the State Government of Tamil Nadu has tackled the situation there and the way they reacted to it is very unfortunate. I demand that the Union Government should come with a concrete statement in the House as to what has happened there; who are the people

who are involved in it and what kind of action they are going to take. We cannot allow this kind of gagging of the right of expression of Members and the right to dissent in this country, to happen any more. (*Interruptions*).

**SHRI JASWANT SINGH (Chittorgarh) :** Mr. Speaker, Sir, in this entire sorry episode, there is one aspect which is of no interest whatsoever to this House. There are however three other aspects that are of great interest. The one aspect which is of no interest whatsoever is the strife between the Congress party and the AIADMK. Whether it is inside this House or in Tamil Nadu, that is of no interest to us in it. They will settle that amongst themselves as best as their wisdom will allow. (*Interruptions*).

**SHRI M.R. KADAMBUR JANARTHANAN (Tirunelveli) :** We are not fighting against Congress. We are with the Congress. (*Interruptions*).

**SHRI JASWANT SINGH :** I am relieved to hear that, Sir. I am relieved to hear that there is no fight on that. In fact, our worry extends to three concerns. If there is no fight, then I would like to know: The first concern is the establishment of facts. Some Members of the Congress party here, greatly agitated, and rightly agitated because we have also seen the photographs of a Union Minister's car without wind-shield, etc., they allege that AIADMK is involved in it; equally AIADMK Members have said that we have got nothing to do with it. (*Interruptions*) That really extends to the point that we should have the facts of the matter—what after all are the facts of the matter.

That takes me to the second point which is the response of the Union Government. My friend has pointed out that the response of the Union Government varies from day to day. I can understand that the response of the Union Government varies from day to day, considering the political importance or unimportance of a matter. We can also understand that it is their allies with whom they are fighting just now which they wish to play down. But the response of the Union Government on a serious matter as an assault on the Member of the Cabinet must be uniform. That is the second concern.

The third concern, as pointed out by my friend Shri Unnikrishnan is about the privilege of the House. The way a Member of this House—whether he wishes to go to Tamil Nadu, or he wishes to go to Assam or Jammu & Kashmir—was impeded from performing his duties as a Member of Parliament, here, I think, Sir, your protection and the total concern of the House come in.

So, these are the three aspects and therefore I would request you, Sir, to issue suitable directions to the Government on these three concerns, which I am sure, the rest of the House also shares. (*Interruptions*)

SHRI K RAMAMURTHEE TINDIVANAM : I want to speak, Sir. (*Interruptions*).

MR. SPEAKER : Two Members have spoken from your party.

(*Interruptions*)

SHRI K RAMAMURTHEE TINDIVANAM : Sir, he was the injured

person. He was a person in the convoy of vehicles. So, only one Member has spoken. I will make a statement. (*Interruptions*)

MR. SPEAKER : On your behalf, Shri Kuppuswamy has spoken. (*Interruptions*).

SHRI K RAMAMURTHEE TINDIVANAM : Sir, I will give the details of how it all happened. (*Interruptions*).

MR. SPEAKER : It is not necessary; we will see it later. Two Members have already spoken.

(*Interruptions*)

SHRI K RAMAMURTHEE TINDIVANAM : It is not the question of two Members, Sir. (*Interruptions*).

MR. SPEAKER : What is important—getting the response from the Government or your speaking ?

(*Interruptions*)

SHRI K. RAMAMURTHEE TINDIVANAM : Government must also clarify the position. (*Interruptions*).

MR. SPEAKER : Okay, please speak.

SHRI K RAMAMURTHEE TINDIVANAM : Sir, the attack that has taken place on Shri P. Chidambaram on 16th is a planned one. (*Interruptions*).

SHRI M.R. KADAMBUR JANARTHANAN : Sir, the SP informed the Minister that the people were furious.



*(Interruptions)*

**SHRI K. RAMAMURTHI TINDIVANAM :** It is a planned attack. On 10-8-1991, in a public meeting, the Cabinet Minister of the State in their speech, has clearly said that the Ministers Shri Chidambaram and Shri Arunachalam should not enter Tamil Nadu and announced that they would be treated severely. That was said on 10-8-91 on the platform by the AIADMK State Ministers and after that, the Cabinet Minister, Shri Chidambaram, who attended the Independence Day Reception in Raj Bhawan on the invitation of the Governor of the State was treated in such a way that signals were sent all over the State, to a section of the people that this is the way the Central Minister has to be treated .. *(Interruptions)* ..

**SHRI M.R. KADAMBUR JANARTHANAN :** We will not allow it Sir. *(Interruptions)*.

**SHRI K. RAMAMURTHI TINDIVANAM :** Sir, the very next day, on the 16th, the incident had taken place. The DIG was there; the DSP of Police was there and the Collector was there. The Chief Minister had gone on record by saying that they went and met the Central Minister only after consulting her over the phone. The Chief Minister had gone on record that they did not look after the safety and security arrangements of the Central Minister inspite of the fact that they knew that there was going to be a demonstration and that would ultimately turn into a violent demonstration. And then Sir, the call for the boycott was given by the Chief

Minister. I do admit that, if they swore that AIADMK was not involved, we have nothing to say. The Chief Minister came forward with her first statement saying that her party had nothing to do with the matter and that there was no violent incident at all at Tiruchirappalli. Her second statement was, "Yes, the people were agitated. The AIADMK has nothing to do with the incident. It was the farmers, and the goondas who did this violent act." .. *(Interruptions)* .. The third statement was that the incident took place. The goondas attacked. But it was by the DMK men, the DK men and the Pattali Makkal Katchi men. If that is so, what is the necessity for a Government there which cannot control the law and order in the State and which cannot look after the safety and security of the Central Ministers? .. *(Interruptions)* .. Sir, it was a planned attack .. *(Interruptions)* .. They will not tolerate. They are the sons of such a tradition. They will be behaving in that way only .. *(Interruptions)* ..

**MR. SPEAKER :** Are you addressing the Chair or talking to them?

*(Interruptions)*

**SHRI K. RAMAMURTHI TINDIVANAM :** Sir, as far as this House is concerned, Mr. Chidambaram, a Member of the Cabinet headed by our beloved leader, Shri Narasimha Rao, supported the decision of the Cabinet and he had been singled out. Shri Arunachalam has also been singled out for boycott. I want to know from the Home Minister as to whether the collective responsibility will hold good or not. Are they going to let

down these two Ministers and run the Cabinet or are they going to hold some responsibility in this regard? I want to know from the Prime Minister as to whether he will be welcomed with garlands or with black flags when he will be visiting Tamil Nadu. (*Interruptions*) Who ensures the freedom of speech in this country? Can there not be a difference of opinion to what had been said by a Chief Minister, more so in Tamil Nadu? Is this the way in which you are going to conduct the Government? Will this Government be a silent spectator for all these atrocities which are taking place in Tamil Nadu? Should they not take action? I appeal to the Home Minister and I want a categorical reply from the Home Minister on whether he will be allowing the same situation if it will take place to other Ministers in other States. Is it going to be an anarchy? Are we having a democracy or an anarchy? The Prime Minister and the Home Minister must come before this House to ensure us about our democracy, about freedom of speech and about the integrity of our country. . . (*Interruptions*)

MR. SPEAKER : I will allow only one member and that too for only one minute.

SHRI M.R. KADAMBUR JANARTHANAN : Mr. Speaker, thank you for allowing me. I have to speak just two sentences. Just to dislodge the other Ramamurthy, this Ramamurthee is telling all these things which are not true. There appears to be no other purpose. . . (*Interruptions*) The headlines in the press say, "Jaya opposed to protest rallies". It is very clear from these

headlines that our Chief Minister is in no way connected with the violent incident in Tiruchirapalli. According to the wishes of the people of Tamil Nadu, our Chief Minister has instructed the MPs and MLAs not to participate in the functions and meetings of these two Ministers. There is nothing else. But the Congress (I) is planning something. The Youth Congress (I) is going to show black flags to our Chief Minister when she visits Delhi on 23 and 24 August 1991. Are you going to justify the action of the Youth Congress (I)? . . . (*Interruptions*) The Chief Minister of Tamil Nadu and our Party, AIADMK are in no way connected with the violent incident. (*Interruptions*) Only ten members from Tamil Nadu are present here while 18 Congress members of Tamil Nadu have not come to attend the Parliament. It is a factional fight among the Congress (I) MPs from Tamil Nadu. . . (*Interruptions*)

MR. SPEAKER : Mr. Ramamurthee, please don't talk to them. Please sit down. Is the Government interested in making a statement?

Shri Arjun Singh Today, in the beginning itself, I have already said something. There was some objection to it. But I would like to repeat it once again.

SHRI JASWANT SINGH : What are the facts?

MR. SPEAKER : Please, let him speak.

SHRI ARJUN SINGH : I would like to make it very clear. I am doing so not only on my behalf, but on behalf of this Government and if I am permitted to say, on behalf of every member of this House. As regards rights and privileges, every

member has the right to travel to any part of the country, to say what he thinks is correct in his wisdom and to stand by it. This is an inalienable right and there cannot be any constraint or restraint on it.

**SHRI GEORGE FERNANDES** (Muzaffarpur) : But what happened there ?

**SHRI ARJUN SINGH** : So far as the most important aspect is concerned, Shri Unnikrishnan and Shri Jaswant Singh had made a reference to it. This is what we feel. You are the repository of our trust and confidence. Whatever you deem fit under the circumstances . . .

**SHRI RAM VILAS PASWAN** : But tell us the facts first . . .

[*Translation*]

**SHRI ARJUN SINGH** : At least listen to me. You are not prepared even to listen to me. I am telling on this matter . . . (*Interruptions*)

[*English*]

**SHRI GEORGE FERNANDES** : What is the matter ? What has happened ? And what is the Government's view ?

**SHRI ARJUN SINGH** : I am very sorry that the clinically alert mind of Shri George Fernandes is failing to grasp what I am trying to say. What I am trying to say is that the question of privilege of a member is an inalienable right and there can be no compromise on it.

**SHRI GEORGE FERNANDES** : Have the Government raised the matter of privilege ? In fact, in the morning

I told the hon. Minister that a matter of privilege is involved. Where is the matter of privilege ?

**SHRI ARJUN SINGH** : This is something to which I am not supposed to answer here. So far as the second aspect is concerned . . . (*Interruptions*)

[*Translation*]

**SHRI RAM VILAS PASWAN** : What happened, first narrate the incident.

(*Interruptions*)

**MR. SPEAKER** : If you do like that, how will it go ?

(*Interruptions*)

[*English*]

**SHRI LOKANATH CHOUDHURY** : It will be better if the hon. Minister himself moves the privilege motion.

**SHRI GEORGE FERNANDES** : He is not coming to the facts. We do know the theory. Let him come to the facts.

**MR. SPEAKER** : He is not going to use your words and your ideas. He is going to use his own ideas in his own words.

**SHRI ARJUN SINGH** : There may be many occasions when I might be speaking in his language though he will not speak in my language.

Sir, so far as the facts of the case are concerned, as is evident here, there are differing versions. All I can say at this moment of time is that I will request the Home Minister to get all the facts and come to the House and then the House may reach its own

conclusion. How can I respond straightaway and say this is right and that is wrong or that is right and this is wrong? (*Interruptions*)

MR. SPEAKER : Let me have my own say on this point. I have heard Members speaking on this issue.

(*Interruptions*)

[*Translation*]

SHRI RAM VILAS PASWAN : Mr. Speaker, I would like to state that three days earlier, an incident concerning Shri Scindiaji took place and the issue was raised in this House and the Hon. Minister made a statement on that very day at 4.00 p.m. . . (*Interruptions*) Would you please like to state whether the Home Minister will make a statement on this issue in the house today or not? (*Interruptions*)

[*Translation*]

MR. SPEAKER : I have heard you. You should understand that I am trying to help you, Mr. Kuppuswamy. Please sit down and don't interrupt when I am saying something, otherwise having said all those things you would not get anything.

I was saying that I have heard the Members speaking on this issue. I have received one Privilege Motion also. I am receiving Privilege Motions only 15 or 20 minutes before the House starts and I don't get the opportunity to go through the papers. Privilege Motions are something in which judicial decisions have to be taken. I will go through these papers and find out the fact. But the entire House is interested in knowing as to what has actually happened over there. Different versions have been given here. One version has come

from one side; another version has come from another side and a third version is also put before the House which is dependent on what has appeared in the newspapers. So, the entire House is interested in knowing as to what has actually happened.

Now, I would request that the factual position should be brought to the notice of the House as well as to the Presiding Officer so that we can appropriately deal with it. I agree with the Hon. Members who have said that the interests and the privileges of the Members to speak in the House should be protected. It will be the duty of the Presiding Officer to see that their interests are protected. This has to be done through the Government machinery as well as the State machinery. I would request all those who are concerned in giving protection to the Members in one State or the Union Territory that all protection should be given to the Members to do their duty in the proper manner.

SHRI INDERJIT (Darjeeling) : Sir, would you kindly allow me to make a very brief and important submission?

SHRI N. SUNDARARAJ : Sir, when will the Minister make a Statement?

MR. SPEAKER : I am not fixing the time. Statement should be made as early as possible.

(*Interruptions*)

MR. SPEAKER : Beyond certain limits if you stress this point, you will not get anything.

(*Interruptions*)

MR. SPEAKER : Please sit down. This is very wrong.

*(Interruptions)*

SHRI N. SUNDARARAJ : Three days have already passed since the incident took place. There is no statement from the Government yet. *(Interruptions)*

MR. SPEAKER : You should understand the nicety involved in it.

SHRI N. SUNDARARAJ : What is the nicety in killing persons? What will happen tomorrow if I will be killed?

MR. SPEAKER : I will give you all the protection. It is useless to argue like this.

SHRI N. SUNDARARAJ : It is very useful. Sir. *(Interruptions)*

MR. SPEAKER : I am allowing Mr. Advani now. I will allow some of you one after another. You should please understand that I cannot go on arguing like this with every Member.

SHRI LAL K. ADVANI (Gandhi Nagar) : Mr. Speaker, Sir, through you, I would like to draw the attention of the House and of the Leader to a very disquieting Report from Moscow. News Agencies have reported this morning that an Emergency has been. ....

MR. SPEAKER : May I request that unless the news is confirmed, we may not raise that kind of an issue in the sovereign Parliament of ours about a sovereign country? I thought that, you were on a different issue. *(Interruptions)* We can give a little interregnum.

SHRI LAL K. ADVANI : The Government ought to tell us .....

MR. SPEAKER : I know that. I will talk about it and something will be done.

SHRI LAL K. ADVANI : I will abide by your order.

MR. SPEAKER : Thank you.

SHRI LAL K. ADVANI : Mr. Speaker, Sir, this morning, I have seen a news report which is essentially a report from a news magazine of New York, reporting, the Pakistan Prime Minister speaking in terms of War in the context of Kashmir. I am really amazed and shocked that a statement of this kind should have come from the Pakistan Prime Minister of all persons.

He says : "The Kashmir issue was increasing tension between the two countries. It is of such seriousness that it has the potential to be the cause of yet another War between India and Pakistan.

It is my duty as the Prime Minister of Pakistan to tell India how unhappy we are about this state of affairs."

I am sure that every Indian in the country is unhappy about what is happening in Kashmir. But for the Pakistan Prime Minister to say this is, as they say in Hindi "उल्टा पोर कोतवाल को हाने" After all what is happening in Kashmir today is the result of the politics of murder and mayhem unleashed by no less than Pakistan itself from across the border. On top of that, he should be talking